

COURT NO. 21**THE HONOURABLE SRI JUSTICE LAXMI NARAYANA ALISHETTY****To be heard on Wednesday the 24th day of July 2024(AFTER BENCH WORK WITH AKSJ - HYBRID MODE)****NOTE-For Registration - <https://tshc.vconsol.com/register>****For attending Court Proceedings <https://tshc.vconsol.com/login>****(DAILY LIST)**

SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>INTERLOCUTORY</u>				
1	WP/5870/2017 IA 1/2017(WPMP 7166/2017)(Direction Petition)	G V SHIVAJI	GP FOR COOPERATION (AP) (R18)	MAHABUBNAGAR
2	WP/6338/2017 IA 1/2023(Direction Petition)	A RAJENDRA BABU	GP FOR HOME GP FOR SERVICES I (R6) GP FOR GENERAL ADMINISTRATION (R7) GP FOR FINANCE PLANNING (R8)	HYDERABAD
3	WP/15015/2017 IA 1/2017(WPMP 18561/2017)(Direction Petition) IA 1/2021(Fix an Early Date) IA 1/2023(Receive Additional Material Papers)	K MURALIDHAR REDDY	GP FOR SERVICES II	RANGA REDDY
4	WP/17134/2017 IA 1/2017(WPMP 20983/2017)(Direction Petition)	V R MACHAVARAM	GP FOR FORESTS GP FOR SERVICES I (R77)	KARIMNAGAR
5	WP/21173/2017 IA 1/2017(WPMP 26021/2017)(Direction Petition) IA 1/2021(Direction Petition)	CH VENKAT RAMAN	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD)	KHAMMAM
6	WP/23460/2017 IA 1/2018(Vacate Stay Petition)	M JANARDHAN RAO	GP FOR SERVICES III GP FOR SERVICES I (R27)	ADILABAD
7	WP/29528/2017 IA 1/2017(WPMP 36754/2017)(Direction Petition)	C RAMACHANDRA REDDY	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD)	KHAMMAM
8	WP/30046/2017 IA 1/2018(Review Petition)	A V V S BHUJANGA RAO	GP FOR SCHOOL EDUCATION V DURGA NAGESWARA RAO (R50) GP FOR SERVICES I (R51)	WARANGAL
9	WP/30827/2017 IA 1/2017(WPMP 38436/2017)(Direction Petition)	CH VENKAT RAMAN	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD)	ADILABAD
10	WP/34767/2017 IA 3/2017(WPMP 196469/2017)(Fix an Early Date)	SRINIVASA RAO MADIRAJU	GP FOR SERVICES III P V KRISHNAIAH (R4)	RANGA REDDY
11	WP/39544/2017 IA 1/2024(Additional Material Petition)	SRINIVAS CHITTURU	GP FOR MEDICAL HEALTH FW YENDRU SAI KUMARI (R14) MAHMOOD ALI (R6) GP FOR REVENUE (R15)	NALGONDA
12	WP/42413/2017 IA 1/2023(Direction Petition)	SRINIVASA RAO MADIRAJU	GP FOR EDUCATION M MURALI KRISHNA (R3)	HYDERABAD
13	WP/45175/2017 IA 2/2018(Vacate Stay Petition)	MOGILI ANAVENI	GP FOR LABOUR	HYDERABAD

14	WP/45309/2017 IA 1/2018(Vacate Stay Petition)	C YADAGIRI	GP FOR HIGHER EDUCATION M MURALI KRISHNA (R4) KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R2) KISHORE RAO PUSKURU (SC FOR TS ZILLA PARISHADS) (R3) MULLANGI RAMI REDDY (R6)	NALGONDA
15	WP/45332/2017 IA 1/2017(Direction Petition) IA 1/2021(Fix an Early Date)	K UDAYA SRI	GP FOR SERVICES I	HYDERABAD
<u>PART-HEARD</u>				
16	AS/2381/2004 IA 1/2023(Condone Delay Petition) IA 2/2023(Set Aside Abatement) IA 3/2023(L R Petition) IA 4/2023(Receive Docs Petition) TRAS/1/2022	V RAMCHANDER GOUD	GP FOR APPEALS	MAHABUBNAGAR
17	TRAS/1/2022	K VENKATESH GUPTA		MAHABUBNAGAR
18	CCCA/39/2011 TRCCA/181/2016	SRINIVAS VELAGAPUDI	P NARSING RAO ASHOK KUMAR AGARWAL (R7) ASHOK KUMAR AGARWAL (R8) ASHOK KUMAR AGARWAL (R10) ASHOK KUMAR AGARWAL (R13) APPELLANT NO.1: APP BY M/S. SRINIVAS VELGAPUDI(5827)VIDE SR NO.71054/21 R1->APP BY M/S. P. NARSING RAO, ADV. R-2: SERVED DT. 22.06.2011. R-3: APP BY M/S. P. NARSING RAO, ADV. R-4: SERVED. RR-7,8,10 & 13: App by Sri Ashok Kumar Agarwal(85), vide SR NO.71063/22. RR: 7,8,10 & 13: App by Sri Ashok Kumar Agarwal(85) Memo in Proof of Service filed for RR-5 to 13 notice served, vide USR No.67314/2022.	HYDERABAD
19	TRCCA/181/2016	P NARSING RAO	APPELLANT NO.1: APP BY M/S. SRINIVAS VELGAPUDI(5827)VIDE SR NO.71054/21 R1->APP BY M/S. P. NARSING RAO, ADV. R-2: SERVED DT. 22.06.2011. R-3: APP BY M/S. P. NARSING RAO, ADV. R-4: SERVED. RR-7,8,10 & 13: App by Sri Ashok Kumar Agarwal(85), vide SR NO.71063/22. RR: 7,8,10 & 13: App by Sri Ashok Kumar Agarwal(85) Memo in Proof of Service filed for RR-5 to 13 notice served, vide USR No.67314/2022.	HYDERABAD
20	CRP/3596/2011 IA 1/2011(CRPMP 5162/2011)(Suspension Petition)	B NARASIMHA SARMA	M VENKATASWAMY RR1&2 NOTICE SENT NOT YET RETD PROOF OF SERVICE NOT FILED BATTA NOT FILED REG CORRECT ADDRESS OF THE RESPONDENTS	MAHABUBNAGAR
21	MACMA/18/2017	P SATYA MANJULA	MAMIDI AVINASH REDDY R1 APP RR 2 & 3 UNSERVED	HYDERABAD
22	MACMA/1854/2017 MACMA/89/2017	KATTA LAXMI PRASAD	VIJAYALAKSHMI PALADUGU R1 APP R2 UNSERVED R3 NOTICE SENT NOT YET RETURNED	HYDERABAD
23	MACMA/89/2017	D S N V PRASAD BABU	KATTA LAXMI PRASAD RR 1 & 2 UNSERVED R3 APP	HYDERABAD
<u>FINAL HEARING</u>				
24	MACMA/71/2017	AZAR SRAVAN KUMAR	HARINATH REDDY SOMA	NIZAMABAD

			R1 UNSERVED R2 APP	
25	MACMA/87/2017	AZAR SRAVAN KUMAR	HARINATH REDDY SOMA SR APP	NIZAMABAD
26	MACMA/280/2017	BANDARU VENKATA RAMANA	RAMACHANDRAREDDY GADI R1 APP R2 SERVED	HYDERABAD
27	MACMA/306/2017	AZAR SRAVAN KUMAR	HARINATH REDDY SOMA R1 UNSERVED R2 APP	NIZAMABAD
28	MACMA/357/2017 IA 1/2017(MACMAMP 680/2017)(Stay Petition)	T RAMULU	R1 DIED VIDE C.T. R2 NOTICE SENT NOT YET RETURNED RR 3 & 4 MINORS REP BY R2 R5 DESPITE SERVICE OF NOTICE VIDE C.O.DT.16/04/2024 PROOF OF SERVICE NOT FILED	NALGONDA
29	MACMA/494/2017	S SURENDER REDDY	A RAVI BABU(SC FOR TSRTC) (R70) R1 EXPIRED AS PER POSTAL ENDORSEMENT R2 UNSERVED R3 APP BY KOTA SUBBA RAO VIDE C.O.DT.04/07/2022	ADILABAD
30	MACMA/536/2017	A RAMAKRISHNA REDDY	RR 1 TO 4 NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED	NALGONDA
31	MACMA/894/2017	MAHBOOB HUSSAIN	R1 SERVED R2 NOTICE SENT NOT YET RETRUND R3 SERVED	KARIMNAGAR
32	MACMA/900/2017	P RADHIVE REDDY	G VISHWESHWAR REDDY S A V RATNAM (R2) R1 UNSERVED NOSUCH ADDRESS R2 APP	NIZAMABAD
33	MACMA/914/2017	S SURENDER REDDY	A RAMAKRISHNA REDDY (R2) R1 UNSERVED (REFUSED) R2 SERVED PROOF OF SERVICE NOT FILED	ADILABAD
34	MACMA/917/2017	K SITA RAM	R1 UNSERVED [REFUSED] R2 SERVED R3 SERVED R4 SERVED R5 SERVED PROOF OF SERVICE NOT FILED	KARIMNAGAR
35	MACMA/1004/2017	KOTA SUBBA RAO	KALLOJI JAIRAJ C MOHAN PRAKASH (R94) RR-1 TO 3 APP BY Mr.C.M.PRAKASH R-2 APP BY Mr.K.JAIRAJ R-4 SERVED	HYDERABAD
36	MACMA/1005/2017	S SURENDER REDDY	P BHANU PRAKASH R-1 Rtd UNSERVED AS PARTIY LIFT R-2 APP BY Mr.P.BHANU PRAKASH	ADILABAD
37	MACMA/1042/2017	A ANASUYA	KOHIR BHASKAR REDDY C MOHAN PRAKASH (R30) R-1 APP BY Mr.C.M.PRAKASH R-2 MINOR REP BY R-1 R-3 UNSERVED NO SUCH HOUSE NUMBER R-4 APP BY Mr.K.BHASKAR REDDY	HYDERABAD
38	MACMA/1051/2017 IA 1/2017(MACMAMP)	AJAY KUMAR MADISETTY	A MALATHI R1 NOT NECESSARY VIDE C.T	MEDAK

	21/12/2017)(Condone Delay Petition)		R2 APP	
39	MACMA/1357/2017 IA 1/2017(MACMAMP 2532/2017)(Permission Petition)	PALLATI CHANDRAMOULI	N MOHAN KRISHNA KONDADI AJAY KUMAR (R2) R-1 UNSERVED [NO SUCH PLOT NO THIS COLPNY] R-2 APP BY Mr. K.AJAY KUMAR	HYDERABAD
40	MACMA/1555/2017	C MOHAN PRAKASH	R1 SERVED R2 SERVED	NALGONDA
41	MACMA/2959/2017 IA 1/2017(MACMAMP 5225/2017)(Condone Delay Petition) MACMA/2761/2017	S SATYANANDA RAO	K AMBIKA RR 1.TO 4,6 APP R7 NOTICE SENT NOT YET RETURNED RR 3 AND 4 MINORS REP. BY R1 R5 DIED VIDE CT R7 NOTICE SENT NOT YET RETURNED	HYDERABAD
42	MACMA/2761/2017 IA 1/2017(MACMAMP 4879/2017)(Petition to Declare Major) IA 2/2017(MACMAMP 4880/2017)(Petition to Declare Major)	T VISWARUPA CHARY	S SATYANANDA RAO (R2) R1 SERVED R2 APP	HYDERABAD
43	MACMA/2976/2017 IA 2/2017(MACMAMP 5254/2017)(Stay Petition) IA 1/2018(Vacate Stay Petition) IA 3/2018(Petition to Withdraw) MACMA/2609/2017	SRINIVASA RAO VUTLA	VALLURU PADMA RAMACHANDRAREDDY GADI RAVICHETTU GURU PRASAD (R2) R1 App R2 App	KHAMMAM
44	MACMA/2609/2017 IA 1/2017(MACMAMP 4627/2017)(Amendment Petition)	VALLURU PADMA	SRINIVASA RAO VUTLA (R2) R1 UNSERVED R2 APP	KHAMMAM
45	WP/3138/2017	AVADESH NARAYAN SANGHI	GP FOR LABOUR SC FOR THE CHARMINAR COOP URBAN BANK LTD.	HYDERABAD
46	WP/3558/2017	P PRABHAKAR REDDY	GP FOR ENERGY	NALGONDA
47	WP/8356/2017	D BALA KISHAN RAO	GP FOR WOMEN DEV CHILD WELFARE P V KRISHNAIAH (R3)	NALGONDA
48	WP/11110/2017	SRINIVASA RAO MADIRAJU	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR SERVICES I (R8) G NARENDER REDDY(SC FORTG ZPP MPP GPPS) (R7)	WARANGAL
49	WP/19370/2017 WP/28242/2017	A TIRUPATHI GOUD	GP FOR SERVICES I S SHARATH KUMAR (SPL GP FOR HOME (SERVICE)) (R2) M.V. RAMA RAO (SPL GOVT PLEADER)) (R3)	RANGA REDDY
50	WP/28242/2017 IA 1/2017(WPMP 35102/2017)(Direction Petition)	A TIRUPATHI GOUD	M.V. RAMA RAO (SPL GOVT PLEADER))	NALGONDA
51	WP/27814/2017	J SUDHEER	GP FOR HOME GP FOR SERVICES I (R8)	WARANGAL
52	WP/32364/2017	P V RAMANA	GP FOR HIGHER EDUCATION GP FOR SERVICES I (R3) A VENKAT LAXMA REDDY (R19) C VANI REDDY (SC FOR TS HIGHER EDUCATION) (R2)	HYDERABAD
53	WP/40042/2017 IA 1/2017(WPMP	B KRISHNA	M.V. RAMA RAO (SPL GOVT PLEADER))	RANGA REDDY

49654/2017)(Direction
Petition)

54	WP/41774/2017	C RAJA SEKHAR REDDY	GP FOR HOME M.V. RAMA RAO (SPL GOVT PLEADER)) (R2)	RANGA REDDY
55	WP/44389/2017	ERIGI GANESH	GP FOR SERVICES III	HYDERABAD
56	MACMA/684/2021 IA 1/2021(Leave Petition) IA 3/2021(Condone Delay Petition) IA 4/2021(Enhancement Petition) MACMA/1412/2017	APPA RAO MAKKENA	R SHEETAL KUMAR (R3) RR 1 & 2 NOTICE SENT NOT YET RETURNED E3 APP PROOF OF SERVICE NOT FILED	MAHABUBNAGAR
57	MACMA/1412/2017 IA 1/2017(MACMAMP 2621/2017)(Stay Petition) IA 1/2022(Vacate Stay Petition)	R SHEETAL KUMAR	SIVA S LANKA	MAHABUBNAGAR

COURT NO. 21**THE HONOURABLE SRI JUSTICE LAXMI NARAYANA ALISHETTY****To be heard on Wednesday the 24th day of July 2024(AFTER DAILY LIST)****(DAILY LIST-1)**

SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR DISMISSAL</u>				
58	WP/2023/2017 IA 1/2017(WPMP 2322/2017)(Direction Petition)	S PRIYANKA	A RAVI BABU(SC FOR TSRTC) A SRINIVAS REDDY (SC FOR TSRTC) (R2)	ADILABAD
<u>ADMISSION</u>				
59	MACMA/978/2017 IA 1/2017(MACMAMP 2012/2017)(Condone Delay Petition)	KURITI BHASKARA RAO	R ANURAG (SC FOR TSRTC) RR 1 AND 2 APP PROOF OF SERVICE NOT FILED	NIZAMABAD
60	MACMA/1393/2017 IA 1/2017(MACMAMP 2591/2017)(Enhancement Petition)	PALLATI CHANDRAMOULI	K MADHUSUDHAN REDDY R1 NOTICE SENT NOT YET RETURNED R2 APP	HYDERABAD
61	MACMA/1533/2017 IA 1/2023(Permission Petition)	A ANASUYA	AKKAM ESHWAR R1 APP R2 SERVED MEMO FILED VIDE USR NO 5352/2017 WITH POSTAL RECEIPT & POSTAL TRACK (c)	ADILABAD
62	WP/24499/2017 IA 1/2017(WPMP 30344/2017)(Direction Petition) IA 2/2017(WPMP 30980/2017)(Additional Material Petition)	G RAJESH	M RAM MOHAN REDDY (SC FOR TSRTC)	HYDERABAD
63	WP/36922/2017 IA 1/2017(WPMP 45844/2017)(Suspension Petition) IA 1/2019(Fix an Early Date)	POODATTU AMARENDER	GP FOR TRANSPORT GP FOR SERVICES I (R159)	HYDERABAD
64	WP/40735/2017 IA 1/2017(WPMP 50589/2017)(Suspension Petition) IA 1/2024(Receive Docs Petition)	R BALA SUBRAMANYAM	GP FOR COOPERATION VENKAT RAGHU RAMULU (R4)	RANGA REDDY
<u>INTERLOCUTORY</u>				
65	WP/5772/2017 IA 2/2017(WPMP 17600/2017)(Substitute Petition) IA 1/2024(Amendment Petition)	T KOTESWARA RAO	GP FOR MEDICAL HEALTH FW GP FOR SERVICES I (R12)	HYDERABAD
66	WP/10455/2017 IA 1/2017(WVMP 1988/2017)(Vacate Stay Petition)	J SUDHEER	GP FOR PROHIBITION EXCISE GP FOR SERVICES III (R40) GP FOR SERVICES I	HYDERABAD
67	WP/24734/2017	MADAS BHARATH CHANDRA	GP FOR SERVICES I N SRIRAM MURTHY (R31) GP FOR AGRICULTURE (R32)	HYDERABAD
68	WP/26278/2017 IA 1/2017(WPMP 32581/2017)(Direction Petition) IA 1/2021(Direction Petition)	SRINIVASA RAO MADIRAJU	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA V UMA DEVI (R2) A S VASUDEVAN (R2)	HYDERABAD

69	SA/503/2023 IA 1/2024(Review Petition) IA 2/2024(Injunction Petition)	VEDULA CHITRALEKHA	VIVEK JAIN B DANANJAYA (R3) Memo filed vide USR No.119965 dated 07-12-2023 BRIEF SYNOPSIS filed vide USR No. 127157 dated 26.12.2023 SYNOPSIS FILED ON BEHALF OF RESPONDENT filed vide USR No. 128355 dated 29.12.2023 Memo filed vide USR No.1422 dated 04-01-2024	HYDERABAD
FINAL HEARING				
70	MACMA/113/2017	K VENKATA RAO	NARSI REDDY TEEGALA (R2) NARSI REDDY TEEGALA (R40) R1 DISD FOR DEFAULT VIDE C.O DT 17/03/15 R2 APP	MAHABUBNAGAR
71	MACMA/120/2017 IA 1/2017(MACMAMP 289/2017)(Stay Petition)	M RAM MOHAN REDDY (SC FOR TSRTC)	SR SERVED	HYDERABAD
72	MACMA/123/2017 IA 2/2012(MACMAMP 4248/2012)(Condone Delay Petition) IA 2/2016(MACMAMP 2637/2016)(Set Aside Petition) IA 3/2016(MACMAMP 2638/2016)(Substitute Petition) IA 1/2024(Set Aside Petition)	K VENUMADHAV	S N PADMINI KONDADI AJAY KUMAR (R2) R1 REMAINED EXPARTE BEFORE LOWER COURT VIDE C.O.DT;24/6/16 R2 APP	RANGA REDDY
73	MACMA/624/2017	AJAY KUMAR MADISETTY	HARINATH REDDY SOMA (R2) R1 NOT NECESSARY VIDE C.T. R2 APP	WARANGAL
74	MACMA/641/2017	AJAY KUMAR MADISETTY	M SATISH REDDY (R2) B NAGA SAILAKSHMI (R7) R1 NOT NECESSARY VIDE C.T. R2 APP	WARANGAL
75	MACMA/668/2017	MOHD YOUSUF	P BHANU PRAKASH (R2) B DEVANAND (R69) R1 UNSERVED [NSP] R2 APP Mr.P.BHANU PRAKASH	MAHABUBNAGAR
76	MACMA/959/2017 IA 1/2017(MACMAMP 1991/2017)(Condone Delay Petition)	RAMACHANDAR RAO VEMUGANTI	S SURENDER REDDY M SATISH REDDY (R14) RR1 AND 2 APP R3 UNSERVED R4 APP	KARIMNAGAR
77	MACMA/1100/2017 IA 2/2017(MACMAMP 2180/2017)(Stay Petition)	KOTA SUBBA RAO	R-1 UNSERVED [NSP] R-2 NOT NECESSRAY PARTI VIDE CT	HYDERABAD
78	MACMA/1925/2017	Dr CHALLA SRINIVASA REDDY	R1 SERVED R2 NOTICE SENT NOT YET RETURNED	KHAMMAM
79	MACMA/1953/2017	Y ASHOK RAJ	P HARINATH GUPTA R1 NOTICE SENT NOT YET RETURNED R2 APP BY P.HARINATH GUPTA VIDE C.O.DT.19/10/16	MEDAK
80	MACMA/2297/2017	E VENKATA REDDY	KAMMADHANAM SHIVAKUMAR K VENKATESH GUPTA (R7) K VENKATESH GUPTA (R59) K VENKATESH GUPTA (R6) RR 1 AND 5 APP RR 2 AND 3 MINORS REP. BY R1 R4 DIED VIDE CT RR 6 AND 7 APP	RANGA REDDY

81	WP/2782/2017 IA 1/2017(WVMP 1768/2017)(Vacate Stay Petition)	MOHD GHOUSEUDDIN	M RAM MOHAN REDDY (SC FOR TSRTC) (R9) N VASUDEVA REDDY(SC FOR RTC)	HYDERABAD
82	WP/9054/2017	K S V SUBBA RAO	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA CH SAMSON BABU (R2) P RAJASEKHAR (R1)	HYDERABAD
83	WP/18768/2017 IA 1/2017(WPMP 22888/2017)(Suspension Petition) IA 2/2017(WPMP 39057/2017)(Stay Petition) IA 1/2020(Fix an Early Date)	THAKUR NITENDER SINGH	GP FOR REVENUE GP FOR SERVICES II (R15)	MEDAK